

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-67/2022/13709/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lohit Kumar Saikia,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the 22<sup>nd</sup> December, 2022.

Sub: **Station leave .**

Ref:- Your letter No. DJSV/STDR/2022/7053, dtd. 20.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 21.12.2022 till the evening of 26.12.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-67/2022/13710/A, dated** , 22-12-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**